

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 8th November, 2022

No. HCM/I-4/76-Estt(IX)/ : It is hereby informed to all concerned that the Registry's Notification dated 16.11.2021 regarding working hours of the Registry and Court sitting is still in force and is reproduced as follows:

"NOTIFICATION
Imphal, the 16th November, 2021

No. HCM/I-4/76-Estt.(IX)/98619 : It is hereby notified that working hour of the office of the Registry, High Court of Manipur for winter season (November to February) is re-scheduled from 09:45 a.m to 04:00 p.m and for Court sitting from 10:00 a.m to 03:45 p.m with in between break from 12:45 p.m to 01:30 p.m.

For the remaining period, the working hour shall remain as usual i.e. 10:00 a.m to 04:30 p.m and for Court sitting from 10:30 a.m to 04:15 p.m with in between break from 01:15 p.m to 02:00 p.m.

This will be effective with immediate effect."

By order etc.,

Sd/-
(PH. JAPAN SINGH)
I/C REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR
Imphal, the 8th November, 2022

Endt. No. HCM/I-4/76-Estt(IX)/ 19262-78
Copy to:

1. The Advocate General, Government of Manipur.
2. The Government Advocate, Government of Manipur.
3. The Deputy Solicitor General of India.
4. The Registrar (Judicial)/(Vigilance), High Court of Manipur.
5. The President, High Court Bar Association of Manipur. } for kind information and circulation
6. The President, All Manipur Bar Association. } to the learned members
7. The Joint Registrar (Judl.), High Court of Manipur.
8. The Deputy Registrar (Acs./P)/(Protocol)/(Admn.), Language Officer (Special Officer), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Assistant Registrars/Sr. Private Secretary/Court Managers, High Court of Manipur.
- They are requested to inform the above notification to all the staff under them.
- ✓ 11. The System Analyst, High Court of Manipur.
- for uploading the same in the official website.
12. All Private Secretaries, High Court of Manipur.
13. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Librarian, High Court of Manipur.
- They are requested to inform the above notification to all the staff under them.
14. All Court Masters, High Court of Manipur.
15. All Law Assistants, High Court of Manipur.
16. Guard File/Order Book.
17. Notice Board/Concerned File.

Ph. Japan Singh
I/C REGISTRAR (ADMN./PM&P) 08/11/22
HIGH COURT OF MANIPUR